

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)**

**ITEM No.01
C.P.(IB)No.161/BB/2022**

IN THE MATTER OF:

M/s. 10i Commerce Services Pvt. Ltd.
Vs.

... Petitioner

.....

Order under Section 10 of IBC, 2016

Order delivered on 22.09.2022

CORAM:

**SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Ms. Anupama Hebbar

ORDER

1. Heard Ms. Anupama Hebbar, learned Counsel appearing for the Petitioner.
2. The learned Counsel appearing for the Petitioner is directed to file memo from the Financial Creditors and list of other Creditors so as to enable this office to issue notice. This shall be done within one week from today.
3. List the C.P. on **11.11.2022**.

-Sd-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

-Sd-

**(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)**